

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)**

NOTICE

Due to casual absence of Hon'ble the Chief Justice on 18th February, 2019, the Division Bench-I comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice Tashi Rabstan shall not hold the Court. The dates shall be given by the Bench Secretary.

By Order

**Jammu.
18.02.2019**

Registrar General

18/2/19

**HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Office of the Registrar General)**

NOTICE

Due to casual absence of Hon'ble Mr. Justice Rajesh Bindal on 18th February, 2019, the cases listed before His Lordship shall now be taken up by the Single Bench presided over by Hon'ble Mr. Justice Tashi Rabstan.

By Order

**Jammu.
18.02.2019**

Registrar General

